

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1010 OF 2018 IN
DFR NO. 1831 OF 2018

Dated: 07th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Century Rayon

... Appellant(s)

Vs.

The Maharashtra Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : ----

ORDER

Issue notice to the Respondent on IA No. 1010 of 2018 for condonation of delay in filing the Appeal returnable on 24.08.2018. Dasti, in addition, is also permitted.

List this matter on **24.08.2018**, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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